(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 10^{TH} day of *DECEMBER*, 2018.

ORIGINAL APPLICATION NO. 363 OF 2015

HON'BLE MR MOHD JAMSHED, MEMBER (A).

 Poshaki Lal son of Sri Tika Ram (Retired Dairy Attendant S.S.S. Division Central Data Cell in the office of Indian Veterinary Research Institute Izatnagar, Bareilly), Resident of H. No. 381 Sanjay Nagar, P.S., District-Bareilly.

.....Applicant.

VERSUS

1. Union of India, through Secretary, Animal Husbandory and Veterinary, New Delhi & Ors.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents: Shri Arvind Singh

ORDER

None appeared for the applicant even on the revised call.

- 2. From the perusal of order sheets, it is transpired that on the last several listed dates also i.e., 04.05.2018 and 08.10.2018, nobody appeared on behalf of the applicant.
- 3. It seems that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default and for non prosecution.

(MOHD JAMSHED) MEMBER-A

Arun..